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## Amendment to the Urban Land (Ceil. jng and Regulation) Act, 1976

- 841. SHRI SUKOMAL SEN; Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether Government have received any representation regarding the proposed amendment to the Urban Land (Ceiling and Regulation) Act 1976;
  - (b) if so, what are the details thereof; and
- (c) what is Government's reaction thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH): (a) to (c) Y<sub>e</sub>s, Sir, Several suggestions for amending the UL(C&R) Act, 1976 have been received the State Govts/Public Organisations/eminent professionals. They generally relate to certaiii anomalies and lacunae in the Act, as well as procedural difficulties such as definition of 'family' and 'vacant land' application of the Act to agricultural land, ceiling limit for family, inadequate payment of amount etc. Remedial measures have been considered and proposals to amend the Act is in process.

## **HUDCO Schemes for Resettlement and** Housing

- 842. SHRI IBRAHIM KALANIYA: Will the Minis<sup>+</sup>e<sub>r</sub> of WORKS AND HOUSING be pleased to state;
- (a) whether it is a fact that recent ly a number of new schemes for and housing resettlement have been sanctioned for various States bv HUDCO;
- (b) if so, what are the details of each scheme:
- (c) the number of schemes which have been sanctioned for Gujarat;

- (d) the amount to be provided by the Centre, HUDCO and other Departments to Gujarat as grant and loans separately for each scheme; and
- (e) the number of such schemes which have been sanctioned during the last three years and the amount sanctioned/given and the progress of each scheme?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH); (a) A number of new-housing schemes have been recently sanctioned for various States by HUDCO.

- (b) The State-wise details of Schemes sanctioned during the first quarter of 1982-83 are give, at Statement-I (see below).
- (c) 19 new housing schemes have been sanctioned by HUDCO during the first quarter of 1982-83 to different borrowing agencies in Gujarat Since inception and till 30-6-82, HUDCO has sanctioned 250 schemes to different borrowing a,gencies in Gujarat with a total project cost of Rs. 181.96 crores and HUDCO's loan amount of Rs. 106.69 crores.
- (d) Housing is a State subject and Central financial assistance is given to States in the form of 'block loans' and 'block grants' without their being tied to any particular scheme. During 1982-83, HUDCO expects projects from agencies in Gujarat with HUDCO's loan commitment of Rs. 17.69 crores. Loans are also provided by L.I.C., G.I.C. and commercial banks. L.I.C. and G.I.C. loans to be provided for 1982-83 have not yet been decided.
- (e) The details of schemes tioned by HUDCO to borrowing agen cies in Gujarat State during last three years are as given in statement-II. The actual construction is done by the borrowing agencies and hence the data on the progress of schemes is not available with the Government.